

**HEARING BOARD  
CONTESTED MATTERS ( OCTOBER 2012)**

**GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY  
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<b>Sl. No.</b>	<b>Date of Hearing</b>	<b>Opposition/ Rectification No.</b>	<b>Application/Regd.T. M. No.</b>	<b>Name of Opponent/Applicant for Rectification</b>	<b>Name of Applicant/ Regd.Proprietor</b>	<b>Advocate/ Agent</b>	<b>Hearing Officer</b>
1.	05/10/2012	Opp.No. Bom-739465 (S.C.TM 5)	Appln No.534423	Renaissance Hotel Holdings. Inc.		M/s. Anand & Anand	Dharama Singh
2	-do-	Opp.No. Bom-81384	Appln No.562491	Advance Magazine Publishers Inc.	M/s. Vogue Ties & Garments	M/S. Lall Lahiri & Salhotra Shri R. R. Mandhane	Dharama Singh
3.	08/10/2012	Opp.No. Bom-50578	Appln No.497491	Lakshmi overseas ltd.	M/S. Prabhudas Dalchand & Company.	M/S. Lal Lahiri & Salhotra M/S R.K. Dewan & Co.	Dharama Singh
4.	-do-	Opp.No. Bom-92353	Appln No.535020	Jugal Kishore Harbans Lal.	M/S Poona Besan Mills Ltd.	M/S.Worldwide Registration Service.	Dharama Singh
5.	09/10/2012	Opp.No. Bom-54646	Appln No.560272	M/S Crystle Cook-N-Serve Products Pvt Ltd.	M/S. Crystle Apparels	M/S. A. T. Bhagat & Co M/S R.K Dewan & Co..	Dharama Singh
6.	-do-	Opp.No. Bom-170532	Appln No.563817	M/S MDS Mining & Drilling Service.	M/S MDC Switchgear Ltd.	M/S.Varikasery & Varikasery M/S A.T. Bhagat & Co.	Dharama Singh

7.	10/10/2012	Opp.No. Bom- 727382 (r/o. Withdrawal)	Appln No. 1419759	M/S Dish TV India Ltd.	M/S. Tata Sky Ltd.	M/S. Pratibha M. Singh M/S. Chadha & Chadha	Dharama Singh
8.	-do-	Opp.No. Bom-729338 (r/o. Withdrawal)	Appln.No.1419760	M/S Dish TV India Ltd	M/S. Tata Sky Ltd.	M/S. Pratibha M. Singh M/S. Chadha & Chadha	Dharama Singh
9.	-do-	Opp.No Bom- 733769 (r/o. Withdrawal)	Appln.No. 1419761	M/S Dish TV India Ltd.	M/S. Tata Sky Ltd.	M/S. Pratibha M. Singh M/S. Chadha & Chadha	Dharama Singh
10	-do-	Opp.No Bom-62608	Appln.No. 543380	M/S Silverlite Nirlepware(I) Pvt.Ltd.	M/S. Gautam Metals.	M/S.W.S. Kane & Co. M/S.M.P.Mirchanda ni & Co.	U.L. Barve
11.	-do-	Opp.No. Bom-112334	Appln.No.984587	M/S Silverlite Nirlepware(I) Pvt.Ltd	M/S. Gautam Metals	M/S.W.S. Kane & Co. M/S.M.P.Mirchanda ni & Co..	U.L. Barve
12.	11/10/2012	Opp.No. Bom-729337 (r/o. Withdrawal)	Appln.No.1419748	M/S Dish TV India Ltd..	M/S. Tata Sky Ltd	M/S. Pratibha M. Singh M/S. Chadha & Chadha	Dharama Singh
13.	-do-	Opp.No. Bom-727384 (r/o. Withdrawal)	Appln.No. 1419762	M/S Dish TV India Ltd..	M/S. Tata Sky Ltd	M/S. Pratibha M. Singh M/S. Chadha & Chadha	Dharama Singh
14.	-do-	Opp.No. Bom-239514 (r/o. Withdrawal)	Appln.No.1369411	M/S. Tata Motors Ltd.	M/S. Herbal Agro Organics.	M/S. Depenning & Depenning. M/S. Rah India	Dharama Singh
15.	12/10/2012	Opp.No. Bom-128372	Appln.No.800567	M/S. Mars In Corporated	M/S. Mahindra & Mahindra.	M/S.Anand & Anand	Dharama Singh

		(r/o. TM-16)				M/S. Tas & Co.	
16.	-do-	Opp.No. Bom-726468 (r/o. Withdrawal)	Appln.No.1341601	M/S. Orange Personal Communications Service Ltd.	M/S. Trim Apparels.	M/S.L.S. Davar & Co. M/S. R.R. Mandhane.	Dharama Singh
17.	-do-	Opp.No. Bom-241635 (r/o. Withdrawal)	Appln.No.1379269	M/S. Lili Icos LLC	M/S. Cygnus Health care Specialities Pvt Ltd..	M/S. Lal & Sethi M/S.Varikasery & Varikasery.	Dharama Singh
18.	15/10/2012	Opp.No. Bom-186878 (r/o. IP)	Appln.No.636755	M/S. Hansam Indl. Corp.	M/S Hansam Enterprises.	M/S. Kuldeep & Asso. M/S. M.P. Mirchandani & Co.	Dharama Singh
19.	-do-	Opp.No. Bom-107873 (SC-TM-5)	Appln.No.696415	M/S. P & J Arromatics		Sree P.K. Arora	Dharama Singh
20.	16/10/2012	Opp.No. Bom-228631 (r/o. TM-57)	Appln.No.970810	M/S. Cadbury Ireland Ltd.	Dr. Matthias Rath	M/S.Lall & Sethi. M/S.C.M Joshi	Dharama Singh
21.	-do-	Opp.No. Bom-230157 (r/o. TM-57)	Appln.No.970806	M/S. Cadbury Ireland Ltd..	Dr. Matthias Rath	M/S.Lall & Sethi. M/S.C.M Joshi	Dharama Singh
22.	17/10/2012	Opp.No. Bom-739552 (r/o. SC TM- 5)	Appln No.574987	M/S. Panasonic corp.		M/S. S. Majumdar & Co.	Dharama Singh
23.	-do-	Opp.No. Bom-200818 (r/o. SC TM- 5)	Appln No.575275	M/S. Samurai Electricals Ind.		M/S.World Wide Registration Bureau	Dharama Singh
24.	-do-	Opp.No. Bom-200817	Appln No.575274	M/S. Samurai Electricals Ind.		M/S.World Wide Registration Bureau	Dharama Singh
25.	18/10/2012	Opp.No. Bom-183213	Appln No.583278	M/S. Parkson Games & Sports.	M/S..Meghraj Sons.	M/S.Bhaghwati & co. M/S. M.P.	Dharama Singh

						Mirchandani & Co.	
26.	-do-	Opp.No. Bom-54532	Appln No.563897	M/S. ICI Acrylics Inc..	M/S. Rhone Poulene Chemicals Ltd.	M/S.Remfry & Sagar M/SCrowford Bayley & Co.	Dharama Singh
27.	19/10/2012	Rect No. Bom-215116	Appln No.741303	M/S. Ramji Maharaj Mithai Bhandar	M/S Ramji Maharaj Mavawala.	M/S.Global co. M/S.Rah India	Dharama Singh
28.	-do-	Opp.No. Bom-123302	Appln No.704660	M/S Three – N Products Ltd..	Dr. Smita Naram	M/S. Delhi TM Co. MS. Usha Chandrashekhar.	Dharama Singh
29.	22/10/2012	Compaint U/S 107.		M/S. Ambar Soap Pvt Ltd, Nashik		M/S. K.C. Patel & Co.	Dharama Singh